

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

O.A. No. 290/00043/2014

Date of Order : 31.01.2014

Mr Harlal Meena, applicant, present in person.

This case pertains to CAT Jaipur Bench and relates to selection to the post of Goods Guard under 60% Quota meant for various categories.

2. Heard: Issue notice to the respondents. Notices be given to the applicant for service upon the respondents DASTI.

3. Heard on Interim Relief. The applicant submits that in the other Divisions of the Railway Department no such conditions has been imposed in the advertisement regarding 3 years' experience in the next lower grade i.e. Rs 5200-20200 + G.P. Rs 1900/- . The applicant further submits that he may be provisionally allowed to appear in the examination scheduled to be held on 01.02.2014 or on any subsequent date in pursuance of notification dated 13.01.2014 (Annex. A/1).

4. We have considered the contention of the applicant. As per Annex. A/3, the minimum qualification is required as 3 years' regular service and as per Annex. A/4 the necessary qualification is 3 years' service in the lower grade. Therefore, we see no reason to allow the applicant provisionally to appear

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31.01.14

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<p>इति अदान माना</p> <p>31/1/14</p>	<p>in the examination. Accordingly, no interim relief can be granted to the applicant.</p> <p>5. Put up the matter on 20/03/2014. The registry is directed to transfer/send case file to the appropriate bench i.e. CAT Jaipur Bench as per standard practice for such type of cases.</p>


[Meenakshi Hooja]
Administrative Member


[Justice K.C.Joshi]
Judicial Member

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